CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

C.P. No. 528/2018 O.A. No. 1822/2018

The 7th day of September, 2018

HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MR. A.K. BISHNOI, MEMBER (A)

Tulsi Das, Age 66 yrs. approx. S/o Shri Bhore Lal Residing at: B-885, Mahawar Nagar, Kotla Mubarakapur, New Delhi-3.

.. Petitioner

(By Advocate: Shri K.M. Singh)

Versus

- Shri Santosh Kumar Mall
 Commissioner,
 Kendriya Vidyalaya Sangathan,
 Shaheed Jeet Singh Marg,
 New Delhi.
- Smt. Santosh Mirdha
 Deputy Commissioner,
 Kendriya Vidyalaya Sangathan,
 Old JNU Campus,
 New Delhi.
- 3. Ms. Shashma Chaudhary
 Principal,
 Kendriya Vidyalaya Sangathan,
 Sadiq Nagar,
 Masjid Moth,
 New Delhi-49.

.. Respondents

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, it is seen that the respondents in terms of the orders of this Tribunal have already passed a memo dated 06.08.2018 by giving certain reasons in denying the claim of the applicant.

- 2. At this stage, the learned counsel for the petitioner seeks leave of this Tribunal to withdraw the CP with liberty to question the said order by filing a fresh O.A.
- 3. Accordingly, the CP is dismissed as withdrawn with liberty as aforesaid. No costs.

(A.K. BISHNOI)
Member (A)

(V. AJAY KUMAR) Member (J)

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